

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

REMINDER - I

To

The Principal District & Sessions Judge,  
Anantnag/ Baramulla/Budgam/Doda/Ganderbal/  
Kathua/Kargil/Kishtwar/Kulgam/Kupwara/  
Poonch/Pulwama/Rajouri/Reasi/Samba/  
Shopian/Srinagar and Udhampur.

No.: 8556-73 / Sts. Dated:- 05-08-2015  
Sub:- Writ petition No. 536/2011 in the matter of Public Interest Foundation &  
Ors. V/s Union of India & another before the Hon'ble Supreme Court.

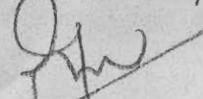
Sir,

In reference to this Registry's Letter No. **5831-52/Sts.** Dated **29-06-2015** regarding the subject cited above that the requisite information is still awaited from your side despite lapse of more than **One** month.

In this connection, you are once again requested to provide the said information to this Registry within **Two** days positively. So, that we may be able to transmit the same to the concerned quarter as desired.

The matter may be treated as Most Urgent.

Yours faithfully'



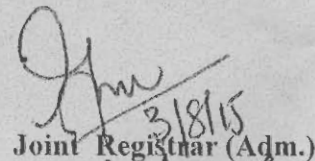
(G.M. Parray)

Joint Registrar (Adm.)

No: 8573-A/sts Dated: 3/8/2015

Copy to:-

Incharge NIC High Court Wing, Srinagar for uploading in the High Court website.



Joint Registrar (Adm.)

3/8/15  
3/8/15